

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1068  
ANSWERED ON:03.03.2010  
ISSUE OF SHARES BY CIL  
Roy Shri Nripendra Nath

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited (CIL) is planning to increase its capital through issue of shares to the public;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c) : No, Sir. However, while conferring the status of Navratna, the Government has asked Coal India Ltd. (CIL) to get listed within 3 years from the date of conferring of the said status. This would involve divestment of some percentage of Government holding in the equity shares of CIL. Necessary steps such as amendments in the Memorandum and Articles of Association of CIL, dematerialization of shares, consultations with the Securities and Exchange Board of India (SEBI) etc. have been initiated.